

Improvement of Slums

2119. SHRIMATI MONIKA DAS: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Planning Commission has recently expressed its displeasure on the unsatisfactory working of the scheme for improvement of slums in the country;

(b) if so, what are the details in this regard and what are the remedial measures the Planning Commission has suggested in the matter; and

(c) what action Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) to (c) Presumably the reference is to the assessment made by the Planning Commission in their Half Yearly Report on the implementation of the various schemes under the 20 point programme. The scheme for the Environmental Improvement of the Urban Slums is operated in the State Sector as part of the Minimum Needs Programme and it is for the State Governments to take suitable remedial measures. The reasons for slow progress in the implementation of the Scheme include short-comings in the adequate provision of funds, institutional arrangements, involvement of the community, effective monitoring, building material supply and maintenance of the assets created. The State Governments/ Union Territory Administrations have been requested to take necessary steps in order to accelerate the implementation of the programme and to achieve the targets fixed. During 1983-84 a sum of Rs. 15 crore, has been approved in the Central Budget to be released to the State Governments as incentive grant for achieving additional performance over and above the approved annual plan targets of the States. With the help of the Central Incentive Grant, achievement of higher physical targets by most of the State* is anticipated.

Degree Course in Mining Engineering

2120. SHRIMATI MONIKA DAS: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether the Central Government have received any proposal from the State Government of Karnataka with regard to starting of degree course in mining engineering in Karnataka;

(b) if so, what are the details in this regard; and

(c) what action Central Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEHA KAUL): (a) to (c) The state Government of Karnataka had submitted a proposal in 1979 for introduction of a Degree Course in Mining Engineering at the School of Mines, Kolar Gold Fields. In pursuance of the recommendations of the Joint Board of Mining Engineering Education and Training made at its meeting held in 1981 the proposal was not accepted. However, the Joint Board of Mining Engineering Education and Training at its meeting held on 28th November, 1983 has recommended introduction of a degree course in mining engineering at Karnataka Regional Engineering College, Surathkal. The matter will now be processed further by the All India Council for Technical Education and the Ministry of Education.

Allocation of Foodgrains to Madhya Pradesh under National Rural Employment Programme

2121. SHRI SHRIKANT VERMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total quantum of foodgrains allocated to Madhya Pradesh under the National Rural Employment Programme during the year 1982-83;

(b) the total quantum of food grain., allocated for the year 1983-34;

(c) the total quantum of foodgrains -supplied so far during the current financial year under the said Programme;

(d) whether the Central Government have received any request for the enhancement of allocation of foodgrains from the State Government during the current year; and

(e) if so, what action Central Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATH MISHRA): (a) A quantity of 15,435 metric tonnes of foodgrains was allocated to Madhya Pradesh during the year 1982-83.

(b) During the year 1983-84, a quantity of 12,600 metric tonnes of foodgrains have been allocated to the State.

(c) Reports received from the State Government indicates lifting of 12,600 metric tonnes of foodgrains by the State Government upto the end of October, 1983.

(d) No, Sir.

(e) Question does not arise.

Central University Security Force

2122 SHRI V. VENKA: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether the University Grants Commission have proposed a plan for a Central University security force on the lines of para-military forces to deal with increasing law and order problems, student unrest, karmachari strikes, faculty agitations etc.;

(b) if so, what are the salient features of this plan;

(c) what are the reasons for increasing unrest in the Central Universities; and

(d) what steps have been taken to minimum unrest during the last three years and what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) The Question of strengthening the Proctorial System existing in Central Universities to deal with increasing law and order problems, etc. has been under discussion for some time. A meeting of the Committee of Vice-Chancellors considered these matters on 21st October, 1983. The Committee decided to constitute a Sub-Committee to go into the question in depth and make specific recommendations. The Sub-Committee is yet to submit its report.

(c) and (d) The reasons for incidents of unrest that take place from time to time in Central Universities are varied and in most cases are of a local character. A generalisation in this regard is difficult. Vice-Chancellors of the respective universities have been dealing with the situations of unrest according to circumstances of the case, settling grievances of various sections of the university community through a dialogue and enlisting the assistance of law and order authorities only when there is outbreak of violence.

U.Ts.

2123 SHRI V. VENKA: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the amount allocated to each of the Indian Institutes of Technology under the Sixth Five Year Plan and the amount spent by each of those Institutes till the end of October, 1983 out of it;

(b) what is the strength of students and teachers in each of these Institutes during the last year, and the number of students admitted in each of these Institutes;